

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**6. Interlocutory Application/114/2024 IN CP/274(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Gaurav Satyanarayan Agrawal**  
V/s  
**Union of India Serious Fraud Investigation  
Office**  
**IN THE MATTER OF**  
**Union of India**  
V/s  
**Gaurav Satyanarayan Agarwal**

**Section: Rule 11 of NCLT Section 242(4), 241 (2), 246 & Section 339, of  
Companies Act, 2013**

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**ORDER**

**Interlocutory Application/114/2024 :-** Adv. Abhishek Salian i/b Aditya Nair appeared for the Petitioners/Applicants. None has appeared on behalf of the Respondent/Corporate Debtor. Let a Court notice be issued to the respondent and serve a copy on the other side. List this matter on **19.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SALAM*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**